



From:

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
7. Legal Advisor to H.E. the Government of Uttarakhand, Dehradun.
8. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
9. Principal Judge, Family Court, Dehradun and Judges, Family Court of State Judiciary.
10. Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothowala Road, Dehradun, 248415.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
13. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udham Singh Nagar.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, Distt. Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
17. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.
18. Chairman, Permanent Lok Adalat, Dehradun, Hardwar, Nainital and U.S. Nagar.

C.L. No. 01, /UHC/Admin.A/2018, Dated: October 29, 2018.

Subject: Partial modification in nomination of Administrative Judge(s).

Sir,

With reference to the earlier C.L. No. 02 /UHC/Admin.A/2018 Dated: February 17, 2018 on the subject noted above, I am directed to inform that Hon'ble the Acting Chief Justice is pleased to entrust the following Hon'ble Judges as the Administrative Judge In-charge of the Districts of Haridwar and Almora in addition to their earlier nominated districts..

1. Hon'ble Mr. Justice Sudhanshu Dhulia - District Haridwar.
2. Hon'ble Mr. Justice Alok Singh - District Almora.

You are therefore, informed accordingly.

Regards

Yours-sincerely,


(Pradeep Pant)
29.10.2018

C.L. No. 5068 /UHC/Admin.A/2018, Dated: October 29, 2018

Copy forwarded for information to:

3. P.P.S. of the Court.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. P.S. to Registrar General.
4. All the Registrars of the Court.
5. Joint/ Deputy/ Assistant Registrars & Section Officers of the Court.
6. I/c N.I.C., High Court of Uttarakhand, Nainital with request to upload it on the Website of Hon'ble the High Court.

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Registrar General